

Sixteenth Lok Sabha

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Title: Regarding alleged violation of UGC norms fixed for recruitment to the post of Assistant professors in Karnataka.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): The Government of Karnataka constituted Muniyamma Committee to look into equivalence of degrees for recruitment to the post of Assistant Professors.

Not a single member was from Management background, whereas UGC Guidelines clearly state. "The relevance of subjects or inter-disciplinary nature of subject is required to be decided by the concerned Appointing Authority with help of Subject Experts in the concerned/ related field as per its requirement.....". Except one Commerce Professor (not MBA) none were from concerned subject. Keeping out or non representation of Management Professors to decide needs of Management Faculty is erroneous and violative of the UGC guidelines.

They have disregarded UGC Rules and have held that only those who have UG in Commerce or Management with MBA and NET/SLET/Ph.D alone are eligible to teach BBM or BBA students in Government Colleges.